

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Petition No. 257/2010

Date: 22.5.2012

To,

Shri R.K.Jain,
Company Secretary & GM (Commercial)
Pragati Power Corporation Limited (PPCL),
Himadri, Corporate Office,
Rajghat Power House Complex,
New Delhi-110002

Sir,

Subject: **Petition No. 257/2010**-Determination of Tariff for Pragati-III (1371 MW CCCP) - Request for extension of time.

Ref: Your letter No. PPCL/Comml./PCRA09-14/45 on 23.4.2012

With reference to your letter above on the said subject, I am directed to inform you that the time for submission of information/clarification in the above matter has been extended till 31.5.2012.

Yours sincerely,

Sd/-

B. Sreekumar
Deputy Chief (Law)